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# Madhya Pradesh Horse Sickness (Amendment) Act, 1961

[29 September 1961]

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# Madhya Pradesh Horse Sickness (Amendment) Act, 1961 [29 September 1961]

Be it enacted by the Madhya Pradesh Legislature in the Twelfth Year of the Republic of India as follows:-

#### 1. Short Title :-

This Act may be called the Madhya Pradesh horse Sickness (Amendment) Act, 1961.

## 2. Amendment Of Section 7:-

In sub-section (1) of section 7 of the Madhya Pradesh Horse Sickness Act, 1960 (No. 21 of 1960), after the words" State Government" occurring for the first time the words" or such officer not below the rank of Deputy Director of Veterinary Services as may be authorized by the State Government in this behalf; and after the words "State Government occurring for the second time the words" or such officer" shall respectively be inserted.

### **3.** Repeal :-

The Madhya Pradesh Horse Sickness (Amendment) Ordinance, 1961 (No. 2 of 1961), is hereby repealed.